



#### \$~2

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 758/2017 M/S H & B STORES LTD

..... Plaintiff

Through Mr.Sudhir Makkar, Senior Advocate with Ms.Meenakshi Singh, Advocate

versus

#### M/S SUNCITY PROJECTS(PVT) LTD

..... Defendant

Through Ms.Kanika Agnihotri, Advocate

**CORAM:** 

%

# SH. ANIL KUMAR (DHJS), JOINT REGISTRAR (JUDICIAL) <u>O R D E R</u>

# 26.07.2018

<u>IA No.2565/2017 u/O VIII R1(A) r/w Order XVIII R 4 r/w</u> <u>Section 151 CPC moved by defendant</u>

At joint request, matter is adjourned for arguments on IA on 24.8.18.

## ANIL KUMAR (DHJS) JOINT REGISTRAR (JUDICIAL)

JULY 26, 2018/gk